I will repudiate any suggestion that everything in the defence scientific organisation is rotten. That will be doing no good to the fine research and developmetn work which the organisation is doing in the Defence Ministry.

श्री उग्र सेन : मैं एक छोटा सा और सीधा सा सवाल करना चाहता हूं। क्या यह सही है कि फिजिकल लेबोरेटरी की तरफ से मैसर्स आत्मा राम एण्ड संस बुकसेलर्ज को कुछ रुपया दिया गया, बड़ा धन दिया गया कि वे वैज्ञानिक पत्रिकाएं देंगे, साइंटिफिक जरनल देंगे लेकिन कुछ भी नहीं दिया गया? क्या मंत्री महोदय ने जब कागजात को देखा तो यह भी देखने को मिला कि उन्होंने पैसा तो ले लिया लेकिन पत्रिकाएं आदि नहीं दीं और न ही पैसा वापिस किया ?

श्री जगजीवन राम : इस से यह प्रश्न पैदा नहीं होता है ।

Super Tanker oil Terminal Project at Cochin

*350. SHRI VAYALAR RAVI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total amount spent so far on the Super Tanker Project at Cochin Harbour;

(b) whether Government have completed the re-appraisal of the project and if so, the details thereof; and

(c) the steps taken for the speedy execution of this project?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). An investment decision on the Super Tanker Oil Terminal Project at Cochin would depend upon the feasibility of processing Bombay High crude in the Cochin Refineries. This question is at present under examination. An amount of about Rs. 2.3 crores has so far been spent towards preliminary works, construction of reclamation Bund and purchase of some construction materials.

SHRI VAYALAR RAVI: Mr. Speaker Sir, before putting my question I would appeal to the Prime Minister to look into the case sympathetically. Apart from this, I would like to say here that the prejudiced attitude of the officers in the Planning Commission is always to object to this project. There has been some mystery behind that. Let me tell you the history of this. As you know, Sir, this project has been objected to by the officers of the Planning Commission always. I come from Kerala State and hence I appeal to the Prime Minister to consider this case and look into it in a sympathetic way.

MR. SPEAKER: That means he has no supplementary to put. This is only an appeal to you for your sympathetic consideration.

SHRI MORARJI DESAI: I accept his appeal.

MR. SPEAKER: He has accepted your appeal. Now there should be no controversy.

जेलों में अथवा पेरोल के दौरान मरने वाले नजरबन्दियों के आश्रितों को पेंशन देना

*351. श्री हरगोविन्द वर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) आपात स्थिति के दौरान जेलों में अथवा पेरोल के दौरान मरने वाले नजरबन्द व्यक्तियों के आश्रितों को पेंशन देने का मानदण्ड क्या है; और

(ख) पेंशन किस तारीख से दी जायेगी, कितनी दी जायेगी और कितने आश्रितों को पेंशन मिलेगी ?

गृह मंत्री (श्री चरण सिंह) : (क) आपातस्थिति के दौरान मीसा के अधीन रखे गये उन नजरबन्दियों के आश्रित पेंशन